

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2321
ANSWERED ON 06/08/2024**

PMGSY PROPOSAL FROM KERALA

2321 SHRI K SUDHAKARAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received the proposal for sanction of funds under the Pradhan Mantri Gram Sadak Yojana (PMGSY) from the State Government of Kerala for financial year 2024-25;**
- (b) if so, the details thereof along with the names of the roads proposed by the State Government of Kerala, district-wise;**
- (c) whether the Union Government has accorded sanction to the roads proposed by the State Government of Kerala; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): Yes. Government of India has received proposal for sanction of funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) from the State Government of Kerala for financial year 2024-25. The State has already been released Rs.119.7425 crore (on 04th July, 2024) during current FY 2024-25 (as on 02.08.2024). Further, the funds under PMGSY are released by the Ministry to the State as whole and further release of funds to the Programme Implementation Units (PIUs) at the District level is done by the respective State Governments depending upon the absorption capacity of the PIU.

(c) & (d): Yes. Government of India has sanctioned 33 road works of length 159.86 kms proposed by the State Government of Kerala on 22nd July, 2024. Further, the details of roads sanctioned/ ongoing roadworks to the State under PMGSY may be seen at www.omms.nic.in>proposals>Statewise list of roads.
